POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) INTERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED

FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

ADI FINECHEM LIMITED

Registered Office: 1st Floor, 2, Sigma Corporates, Behind HOF Living, Sindhu Bhavan Road, Off S.G. Road, Ahmedabad, Gujarat - 380 059. Tel.: 079-2970 1675

OPEN OFFER FOR ACQUISITION OF UP TO 3,586,440 EQUITY SHARES CONSTITUTING 26% OF THE PAID UP SHARE CAPITAL OF ADI FINECHEM LIMITED ("TARGET COMPANY") ON A FULLY PAID UP AND DILUTED BASIS FROM THE EQUITY SHAREHOLDERS OF THE TARGET COMPANY BY FIH MAURITIUS INVESTMENTS LTD ("ACQUIRER") WITH FIH PRIVATE INVESTMENTS LTD AS THE PERSON ACTING IN CONCERT WITH THE ACQUIRER ("PAC").

POST-OFFER ADVERTISEMENT

This advertisement ("**Post Offer Advertisement**") is being issued by ICICI Securities Limited ("Manager to the Offer") in respect of the open offer ("Offer") on behalf of FIH Mauritius Investments Ltd. ("**Acquirer**"), with FIH Private Investments Ltd as the persons acting in concert with the Acquirer ("**Person Acting in Concert**"/"**PAC**") pursuant to Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**") for the acquisition of 3,586,440 equity shares of ₹ 10 (Rupees Ten) each ("**Equity Shares**") from the equity shareholders of the Target Company ("**Equity Shareholders**"), constituting 26% of the paid up share capital of the Target Company.

The Detailed Public Statement with respect to the aforementioned offer was made on November 9, 2015 in the following newspapers

Newspaper	Language	Editions
Financial Express	English	All
Financial Express	Gujarati	Ahmedabad
Jansatta	Hindi	All
Navshakti	Marathi	Mumbai

1. Name of the Target Company : ADI Finechem Limited
2. Name of the Acquirer(s) and PAC : FIH Mauritius Investments Ltd ("**Acquirer**"), FIH Private Investments Ltd ("**PAC**")
3. Name of the Manager to the Offer : ICICI Securities Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : Thursday, January 21, 2016
   b. Date of Closure of the Offer : Thursday, February 04, 2016
6. Date of Payment of Consideration : Friday, February 05, 2016
7. Details of Acquisition :

Sr. No.	Particulars	Offer Document		Proposed in the Actuals	
7.1	Offer Price (₹) (per Equity Share)	212		212	
7.2	Aggregate number of shares tendered	3,586,440		1,170	
7.3	Aggregate number of shares accepted	3,586,440		847#	
7.4	Size of the Offer (₹) (Number of shares multiplied by the offer price per share)	760,325,280		179,564	
7.5	Shareholding of the Acquirer and PAC before Agreements/Public Announcement (No. & %)	Acquirer - Nil (0.00%) PAC - Nil (0.00%)		Acquirer - Nil (0.00%) PAC - Nil (0.00%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	 6,160,083 44.66%		 6,160,083 44.66%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 3,586,440 26.00%		 847 0.01%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of shares acquired • % of the shares acquired	 Nil Not Applicable 0.00%		 Nil Not Applicable 0.00%	
7.9	Post offer share holding of Acquirer and PAC • Number • % of Fully Diluted Equity Share Capital	 9,746,523 70.66%		 6,160,930 44.66%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	5,173,917	1,587,477	5,173,917	5,173,070
	• % of Fully Diluted Equity Share Capital	37.51%	11.51%	37.51%	37.50%

#Net of technical rejections

8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and NSE and the registered office of the Target Company.
10. Capitalized terms used herein but not specifically defined shall have the same meaning as ascribed to them in the Letter of Offer issued by the Acquirer and the PAC.

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND PAC, BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED

SEBI Regn. No.: INM000011179

ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai - 400 020, Maharashtra, India

Tel: +91 22 2288 2460/2288 2470, **Fax:** +91 22 2282 6580

E-mail ID: adi.openoffer@icicisecurities.com

Contact Person: Mr. Amit Joshi/Mr. Govind Khetan

Date : February 09, 2016

Place: Mumbai

PRESSMAN

Size: 12(w) x 30(h)